

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 73 of 2011 &
I.A. No. 117 of 2011

Dated :26th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sourav Alloys & Steel (P) Ltd **.... Appellant(s)**

Versus

O.E.R.C. & Anr. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Ashok Kr. Parija, Sr. Adv. with
Mr. P.P. Mohanty & Mr. R.M. Patnaik

ORDER

The impugned Order in this Appeal is the subject matter of other Appeals, namely, Appeal Nos. 57 & 67 of 2011, which have already been admitted on the very same issues raised in this Appeal.

Therefore, Admit this Appeal. Issue notice to the Respondents returnable on 07.07.2011. Dasti service is permitted.

Post the matter on **07.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS